

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF BALDEO METALS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Baldeo Metals Private Limited
2.	Date of incorporation of corporate debtor	28/01/1997
3.	Authority under which corporate debtor is incorporated / registered	ROC -Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28113DL1997PTC084694
5.	Address of the registered office and principal office (if any) of corporate debtor Branch Office:	M-15 New Mandoli Industrial Area, Saboli, Shahdara, Delhi 110045
6.	Insolvency commencement date in respect of corporate debtor	04/06/2020 (Order received on 05/06/2020)
7.	Estimated date of closure of insolvency resolution process	01/12/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Dhiren S Shah IBBI/IPA-001/IP-P00220/2017-18/10419
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B 102 Bhagirathi Niwas, Near I atraj Studio, Sir M V Road, Andheri (East), Mumbai-400069 Email- dss@dsshah.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B 102 Bhagirathi Niwas, Near I atraj Studio, Sir M V Road, Andheri (East), Mumbai-400069 Email- ip2@dsshah.in
11.	Last date for submission of claims	19/06/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) N.A.
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. 2. N.A. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: ibbi.gov.in/home/downloads Physical Address: Same as 10 N.A.

Notice is hereby given that the National Company Law Tribunal New Delhi bench has ordered the commencement of a corporate insolvency resolution process of the **Baldeo Metals Private Limited** on 04/06/2020

The creditors of **Baldeo Metals Private Limited**, are hereby called upon to submit their claims with proof on or before **19/06/2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

Date and Place: Mumbai 08/06/2020

Sd/-

Dhiren S Shah

